

*Dr. Aditi Choudhary*

*D.H.J.S*

Director (Academics)  
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

011-28036501 (O)

011-20892191 (O)

011-28036687 (Fax)

Email: [dja@nic.in](mailto:dja@nic.in)

No. DJA/Acd./Induction (DJS)/Batch-2023/1740/2023/ 5652

01<sup>st</sup> December, 2023

To,

1. The Principal District & Sessions Judge (HQs), Central, THC.
2. The Principal District & Sessions Judge, New Delhi, PHC.
3. The Principal District & Sessions Judge, North-West, Rohini.
4. The Principal District & Sessions Judge, South-West, Dwarka.
5. The Principal District & Sessions Judge, West, THC.
6. The Principal District & Sessions Judge, North, Rohini.
7. The Principal District & Sessions Judge, South-East, Saket.

Sub.: Revised Court Attachment of Trainee Officers of DJS in District Courts w.e.f. 04<sup>th</sup> to 20<sup>th</sup> December, 2023.

Respected Sir/Madam.

In continuation to letter dated 20<sup>th</sup> November, 2023 of this Academy, on the cited subject, it is to inform that the court attachment schedule of the Trainee DJS Officers mentioned in the schedule (Annexure 'A'), has been modified w.e.f. 04<sup>th</sup> to 20<sup>th</sup> December, 2023.

If the Mentor Judicial Officer with whom the Trainee DJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the trainee officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee officers may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Yours sincerely,

*Aditi Choudhary*  
(Dr. Aditi Choudhary)

Encl.: As above

No. DJA/Acd./Induction (DJS)/Batch-2023/1740/2023/

01<sup>st</sup> December, 2023

Copy for information to:

1. The Principal District & Sessions-cum-Special Judge (PC Act) (CBI), Rouse Avenue.
2. The concerned Trainee DJS Officers (*through email only*).

(Dr. Aditi Choudhary)

Annexure 'A'

**Modified Practical Training of newly appointed Officers of DJS (2023 Batch)**  
w.e.f. 04<sup>th</sup> to 20<sup>th</sup> December, 2023

Sl. No.	Name of Trainee Officer	Name of Judicial Officer attached with		District	Court Complex
1	Shubhangi Srivastava	Ms. Shriya Agrawal	ACMM	South-East	Saket
2	Vidushi Garg	Mr. Ajay Narwal	MM	North	Rohini
3	Nandini Sharma	Ms. Medha Arya	MM	South-West	Dwarka
4	Priyanka Devi	Mr. Sankalp Kapoor	MM	South-West	Dwarka
5	Anjali Singh	Ms. Sanya Dalal	MM	North-West	Rohini
6	Ravisha Sidana	Mr. Saurabh Goyal	MM	North	Rohini
7	Deepika	Ms. Neha Pandey	MM	North	Rohini
8	Shubham Gupta	Mr. Devanshu Sajlan	MM	West	THC
9	Kunal Soni	Mr. Chatinder Singh	MM	Central	THC
10	Tanmay Batham	Mr. Navdeep Gupta	MM	North-West	Rohini
11	Prerna Rai	Mr. Rishabh Kapoor	MM	North-West	Rohini

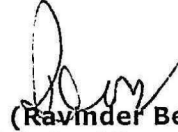
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)**  
TIS HAZARI COURT: DELHI

No. 89333-89351/JOTP/Gaz./2023

Dated, Delhi the 2 DEC. 2023

As directed copy of letter bearing No. DJA/Acd./Induction (DJS) Batch-2023/1740-2023/5652 dated 01<sup>st</sup> December, 2023 received through e-mail from the Ld. Director (Academics), Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as **Annexure 'A'**).
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The CMM, Central District, Tis Hazari Court, Delhi.
4. The Branch In-charge, Care Taking Branch, Centre, Tis Hazari Court, Delhi.
5. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
6. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
7. The LAYERS for uploading the same.



**(Ravinder Bedi)**  
District Judge (Commercial Court)  
Officer In-charge Judicial Branch, Central  
**for Principal District & Sessions Judge(HQs)**  
Tis Hazari Court, Delhi.